

STATEMENT III

Opening of Gram Panchayat LDPT/Local PT

Sl. No.	Name of S S A	LDPT	Local PT	Total
1.	Bhandara	64	9	73
2.	Amravati	37	53	90
3.	Akola	34	37	71
4.	Chandrapur	52	20	72
5.	Wardha	34	36	70
6.	Gadchiroli
7.	Yeotmal	14	11	25
8.	Buldhana	25	39	64
9.	Nagpur	119	138	257
		379	343	722

[English]

Plan Allocation for Food Processing Sector

4017. DR. MAHADEEPAK SINGH
SHAKYA:
SHRI NITISH KUMAR:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the allocation for the development of food processing industries in the country during the Eighth Five Year Plan sector-wise; and

(b) the amount allocated for this purpose during 1992-93 and 1993-94 sector-wise?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI):
(a) and (b) Details regarding the approved Plan outlays for the Plan Scheme formulated by the Ministry of Food Processing Industries for the implementation during the 8th Plan are indicated below sector-wise:

(Rupees in crores)

Sectors	1992-93	1993-94	8th Plan
1. Grain Processing Sector	3.65	3.40	11.00
2. Fruit & Vegetable Processing	8.25	11.00	35.00
3. Meat & Poultry Processing.	5.70	8.00	23.00
4. Fisheries	18.50	19.00	63.00
5. Consumer Industries	1.80	4.00	8.00
6. Secretariat & Economic Services	2.10	1.60	6.00
Total	40.00	47.00	146.00

[Translation]

DTC Fleet

4018. SHRI MADAN LAL KHURANA:
Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the total number of buses in the DTC fleet at present and the number of buses on the Inter-State routes and on city routes, separately;

(b) the number of buses in the DTC fleet from March, 1988 till now year-wise;

(c) the number of buses which are eight years old in the present DTC fleet and the scheme to remove them from the fleet;

(d) the number of old buses proposed to be removed from the DTC fleet during the Eighth Five Year Plan period and the number of buses proposed to be added to the fleet during this period;

(e) whether there has been constant decrease in the number of DTC buses during the last three years; and

(f) if so, the steps being taken to increase the number of DTC buses?

— Total number of buses in DTC fleet	3691
— Number of buses on city routes	3068
— Number of buses on Inter-State routes	623

(b) Year-wise fleet of DTC since March, 1988 is as under:—

<i>Year</i>	<i>buses</i>	<i>Year</i>	<i>buses</i>
1988	4353	1991	4392
1989	4248	1992	4375
1990	4399	1993	3840

(c) and (d) As on 31-7-93, DTC had 1251 eight year old buses in its fleet. During Eighth Five Year Plan, DTC proposes to remove 1613 old buses from its fleet. There is a provision of Rs. 125 crores in the Eighth Plan for addition to the fleet.

(e) Yes, Sir.

(f) It has been decided to keep the fleet of DTC fixed at 3500 buses. The rest of the demand is proposed to be met through private buses.

Soyabean Products.

4019. SHRI DAU DAYAL JOSHI:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the targets fixed for the production of soyabean based food products during each of the last three years;

(b) the total production of these products during the each of these three years; and

(c) the steps taken by the Government to increase the production of these products?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI):

(a) No such targets have been fixed.

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) The details (as on 31-7-93) are as under:—

(b) This information is not being maintained.

(c) Soya based products have been included in Annexure-III of Press Note No. 10 (1991 series) of new Industrial Policy announced by the Government in July 1991. These industries are eligible for automatic approval for foreign collaboration upto 51% foreign equity participation. In addition, certain fiscal incentives have also been provided for soya based products.

[English]

Registration of Magazines from Assam

4020. SHRI PROBIN DEK:

Will the Minister of INFORMATION & BROADCASTING be pleased to state:

(a) the number of applications for registration of magazines received from Assam during each of the last two years;

(b) the number and names of magazines registered during the above period; and

(c) the names of magazines whose registration has been cancelled due to non-publication during the same period?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) and (b) As per the records maintained by the Registrar of Newspapers for India, 57 applications in 1991 and 32 in